

**Annexure - 8**

**Name of the corporate debtor: KSS Limited;  
Date of commencement of CIRP: 24<sup>th</sup> January, 2023;  
List of creditors as on: 29<sup>th</sup> March, 2023**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

(Amount in ₹)

Sr. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC#
1	National Stock Exchange of India Limited	10/02/2023	29,32,569.53	29,32,569.53	Unsecured	N.A.	No	----	N.A.	N.A.	N.A.	N.A.	N.A.
2	BSE Limited	10/02/2023	32,39,100.00	-	Unsecured	N.A.	No	----	N.A.	N.A.	N.A.	32,39,100.00	N.A.
3	Income Tax Officer (TDS)-(3)(2), Mumbai	06/03/2023	28,59,370.00	28,59,370.00	Unsecured	N.A.	No	----	N.A.	N.A.	N.A.	N.A.	N.A.
		<b>Total</b>	<b>90,31,039.53</b>	<b>57,91,939.53</b>								<b>32,39,100.00</b>	